

on 32,000 women who underwent sterilisation by different techniques including laproscopic technique at 13 teaching hospitals, the data indicated that failure rate with laproscopic technique was 5.88 per thousand. Government of India has circulated guidelines to all States/U.Ts. for laproscopic sterilisations. Administrative mechanisms already exist to monitor the success and the quality of the programme.

Pantry Car Service in Railways

578. SHRI SANTOSH KUMAR SAHU: Will the Minister of RAILWAYS be pleased to state:

(a) the number of long distance trains with which the pantry cars are attached; and

(b) the number of long distance trains in which the pantry cars are not attached and the reasons therefor and what steps Government propose to take in this regard?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) 34 pairs of long distance trains with more than 24 hours of journey time have been provided with mobile catering pantry cars.

(b) All the long distance trains are not required to be provided with pantry car services. This facility is provided when catering through static catering units en-route are either not feasible or inadequate, subject to room on the train and availability of pantry cars for the same. For trains not provided with mobile catering units, arrangements are made to ensure supply of food etc. to the passengers from the static catering units en-route at suitable points.

Illegal Manufacture of Life Saving Drugs

579. SHRI SANTOSH KUMAR SAHU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that life saving drugs are being manufactured in an un-

authorised manner and sold in the open market; and

(b) if so, what steps Government propose to take in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) and (b) It is not a fact that life saving drugs are being manufactured in an unauthorised manner. It may, however, be stated that a large number of drug formulations had been found to be produced by both Indian and foreign drug companies for which the companies claimed certain industrial approvals as the authority for production of different items but the validity of such claims has been found to be doubtful. The Ministry of Chemicals & Fertilizers have, therefore, has set up Working Group to look into all the aspects and to suggest possible lines of action.

Rajkot Divisional Railway Users' Consultative Committee

580. SHRI CHIMAN BHAI MEHTA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Rajkot Divisional Railway Users' Consultative Committee held its meeting in February, 1984 regarding lack of rail facilities in the Saurashtra Region on the Western Railway;

(b) whether it has been demanded that the Saurashtra region be linked with Varanasi, Trivandrum, Howrah and Okha from April, 1984 through long distance trains;

(c) if so, the details of the resolution and the main demands therein;

(d) the names and status of members who attended the said meeting;

(e) what decisions have been taken in the said meeting; and

(f) what action Government have taken thereon?

THE MINISTER OF RAILWAYS
(SHRI A. B. A. GHANI KHAN CHOU-
DHURY): (a) and (b) Yes, Sir.

should be in Saurashtra instead
of Ahmedabad.

(c) (1) After completion of the Phase-
II of the Broad Gauge conver-
sion, the Broad Gauge Terminal

(2) The Terminal of long distance
trains such as Sarvodaya Express,
Varanasi Express, Navjivan Ex-
press and Trivandrum Express
should be at a suitable place in
Saurashtra.

(d) 1	Shri Vithalbhai M. Patel	Member of Parliament
2	Shri Pramodbhai C. Kalyani	Rajkot Chamber of Commerce & Industries, Rajkot.
3	Shri Nirubhai Bardwanwala	Nawangar Chamber of Com- merce & Industries, Jam- nagar.
4	Shri V.V. Mehta	Zalawad Chamber of Commerce, Surendranagar.
5	Shri Nanubhai M. Sheth	Wankaner Chamber of Com- merce, Wankaner.
6	Shri H.V. Mehta	Member
7	Smt. Harmilaben H. Gujrat	Member
8	Shri B.R. Parmar	Member
9	Shri Abdul Kadar Ibrahim Memon Kureshi	Member
10	Shri Manjeshkumar M. Thakore	Member
11	Shri Mohanlal V. Joshi	Member
12	Shri P.V. Mukecha	Member
13	Shri Udaising M. Jadeja	Member

(e) and (f) The following resolutions
were passed in the meeting:

(1) After commission of Phase-II of
Virangam-Okha-Porbandar section,
Navjivan Express, Sarvodaya Express,
Varanasi Express, Howrah Express and
Trivandrum Express should be extended
to Porbandar/Okha.

(2) The Reservation quotas by the
above trains at Ahmedabad and in Guja-
rat area should not be curtailed.

(3) A delegation aided by Shri
Vithalbhai M. Patel, M.P. should meet
the Chief Minister of Gujarat at
Gandhinagar for extension of trains
to Bombay.

Keeping in view the prevalent shortage
of coaches and limited terminal facilities

created at Porbandar and Okha, it is not
feasible to extend Madras-Ahmedabad
Navjivan Express, New Delhi-Ahmedabad
Sarvodaya Express, Varanasi/Faizabad-
Ahmedabad Sabarmati Express, Howrah-
Ahmedabad Express and Trivendrum-
Ahmedabad Express to/from Porbandar/
Okha for the present.

Introduction of new trains on railways

581. SHRI CHIMAN BHAI MEHTA:
Will the Minister of RAILWAYS be
pleased to state:

(a) whether it is fact that Government
announced introduction of a number of
new trains from 1st January, 1984;

(b) if so, what are the details thereof;